

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1782(KB)2019  
IA(I.B.C)/864(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA<br>VS<br>JUPITER SPUN PIPES & CASTING PRIVATE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 7   |

**Appearance (via video conferencing/physically)**

Mr Keshav Tibarewalla, Adv. ] For Applicant in IA 864/2024  
Mr Sourav Sharma, Adv. ]

Mr. Saliendra Kumar Tiwari, Adv. ] For the CoC through SBI  
Mr. Santosh Kumar Ray, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]

Ms. Swati Dalmia, Adv. ] For the RP

**ORDER**

1. Ld. Counsel for the parties present.
2. Let a copy of the application no. IA(I.B.C)/864(KB)2024 be served upon the Resolution Professional Mr. Uday Kumar Sahani for his reply.
3. Reply be filed within one week.
4. Let a copy of IA(I.B.C)/864(KB)2024 also be served upon Ld. Counsel Mr. S.K. Tiwari, who is appearing on behalf of the CoC.
5. List the matter for consideration on **21.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**